

VOICE OF THE PEOPLE PARTY



Vision: "To Revive, To Restore & To Transform"
Jingiohi Jngai: "Ban Pynim Pat, Ban Pynbha Pat, Ban Pynkylla Dur"

ESTD: 2021

LAITKOR, KYNTON - U - MON | EAST KHASI HILLS DISTRICT | SHILLONG - 793021 | MEGHALAYA | E-MAIL : vppmeghalaya@gmail.com

Ref. No.F/ECI/VPP/2023-46

Dated:30th September,2024

From

Dr. Kara H. Shen.
Vice President,
Voice of the People Party,
Meghalaya.

To

Shri Anup Kumar Khakhlary
Under Secretary,
Election Commission of India
Nirvachan Sadan, Ashoka Road,
New Delhi – 110001

Subject :- Submission of Form No. 24/A for the Financial year 2023 – 24

Sir,

With reference to the subject mentioned above I am enclosing herewith the Contribution Report as per Form No. 24/A for the financial year 2023 – 24 of the Voice of the People Party for your kind information and necessary action.

We shall be obliged if you please issue certificate in this regard for our onward submission to the Income Tax authorities.

Encl:- As above

Yours Sincerely

(Dr. Kara H. Shen)

Vice President
Voice of the People Party

DR. KARA H. SHEN
Vice President
Voice of the People Party

Form No. 24 A
(See rule 85B)

This Form Should be filed with the Election Commission before the due date for furnishing a return of the political Party's Income of the concerned financial year under section 139 of the Income Tax Act, 1961 (43 of 1961) and a certificate to this effect should be attached with the Income Tax to claim exemption under the Income-tax Act, 1961 (43 of 1961).

1. Name of the Political Party ----- **Voice of the People Party**
2. Status of the Political Party:
(recognized/unrecognized) ----- Recognized
3. Address of the headquarter of the Political Party ----- Laitkor, Kynton – U – Mon, East Khasi Hills District, Shillong – 793021, Meghalaya
4. Date of Registration of Political Party with the Election Commission ----- 16/11/2022
5. Permanent Account Number (PAN) and income tax ward / Circle where return of the political party is filed ----- AAAJV1135H
6. Details of contributions received, in excess of rupees twenty thousand during the financial year 2023 -24

Sr No.	Name & Complete Address of the Contributing person / Company	PAN (if any & income tax ward / Circle)	Amount of Contribution (Rs.)	Mode of Contribution Cheque/Draft/Cash	Remarks
1.	Shri. Peter Jyrwa Contributor Address Not Found, only details as per Cheque.	NA	1,00,000/-	Cheque No. 250713	State Bank of India, Shillong (13-04-2023)
2.	Shri. Heavingstone Kharpran, Mawlynrei, Khliehshnong, Shillong East Khasi Hills Dist. Meghalaya	BYIPK8608R	10,000/- 10,000/- 10,000/- 10,000/- 10,000/- 10,000/- 20,000/-	UPI UPI UPI UPI UPI UPI UPI	State Bank of India (12-05-2023) State Bank of India (19-07-2023) State Bank of India (28-08-2023) State Bank of India (26-10-2023) State Bank of India (01-12-2023) State Bank of India (08-02-2024) State Bank of India (14-02-2024)
3.	Shri. Adelbert Nongrum, Jaiaw Lower Lonsonalane, Shillong, East Khasi Hills Dist. Meghalaya	BJCPN7838R	60,000/-	UPI	State Bank of India (17-03-2024)
Total:			2,40,000/-		

In case of payment by cheque/demand draft, indicate name of the bank and branch on which the cheque/demand draft, has been drawn

7. In case contributor is a company, weather their conditions is laid down under section 293 A of the companies Act, 1956 (1 of 1956) have been complied with. (A copy of the certificate to this effect obtained from the company should be attached) : Not Applicable.

Verification

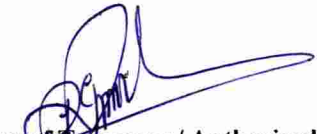
I, **Shri. Grossper Ryntathieng son of (L) Pringlishon Mawnai**, solemnly declare that to the best of my knowledge and belief, the information given in this form is correct, complete and truly stated.

I, further declare that I am verifying this form in my capacity as Treasurer on behalf of the political party above named and I am also competent to do so.

Date: 30th September 2024

Place: Shillong


DR. KARA H. SHEN
Vice President
Voice of the People Party


(Signature and Name of Treasurer / Authorized Person)
Grossper Ryntathieng
Treasurer
Voice of the People Party